

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22.C.P.(IB)-3530(MB)/2019

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.11.2019**

NAME OF THE PARTIES: B. M. Agencies
v/s.

Amita Art Printers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for both sides present.

At the request of the Respondent, list this matter on 18.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)